

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/136/2016  
NAME OF THE PETITIONER(S) : Serum Institute of India Limited & 5 Others  
NAME OF THE RESPONDENT(S) : M/s Orchid Chemicals & Pharmaceuticals Ltd & 8 Others  
UNDER SECTION : 397, 398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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|---|--|-------------------------|------------|
| ① | S. BHARATH<br>FOR Mrs. CHITKA NARAYAN                                  | COUNSEL FOR PETITIONERS | S. Bharath |
| ② | For T. K. Bhaskar<br>Keerthi Krishna<br>Prigadaashini N<br>Achal Jain. | Counsel for R1-6        | B. J. S.   |
| ③ | Paritosa<br>Venkateswaran  | Counsel for R9          | P. J. S.   |

**ORDER**

Counsel for petitioner present. Counsel for R1 to R6 and counsel for R9 are present and sought time for filing counter. Time extended at request with a direction to the counsel for respondents to file counter and furnish copy of the same to the other side by the next date of hearing. Put up on 17.10.2017 at 10.30 A.M.

  
K Anantha Padmanabha Swamy  
Member (Judicial)

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